

RESUME OF WORK DONE  
BY LOK SABHA

SEVENTEENTH LOK SABHA—SEVENTH SESSION  
(29 November, 2021 to 22 December, 2021)



LOK SABHA SECRETARIAT  
NEW DELHI  
*March, 2022/Phalguna, 1943 (Saka)*

© 2022 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and printed by Lok Sabha Secretariat, New Delhi-110 001.

## PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Seventh Session *i.e.* from the 29 November, 2021 to 22 December, 2021.

NEW DELHI;  
*March, 2022*  

---

*Phalgun, 1943 (Saka)*

UTPAL KUMAR SINGH  
*Secretary General*

## CONTENTS

	PAGE(S)		PAGE(S)
1. DURATION OF SESSION .....	1		
2. BILLS			
(i) Government Bills .....	2		
(ii) Bills referred to the Standing Committees and presentation/ laying of reports thereon .....	6		
(iii) Private Members' Bills .....	7		
(i) Bills introduced .....	7		
(ii) Private Members' Bills — pending .....	19		
3. CANCELLATION OF SITTINGS OF LOK SABHA .....	39		
4. COMMITTEES			
(i) Financial Committees .....	40		
(ii) Departmentally Related Standing Committees .....	41		
(iii) Committees other than Financial and Standing Committees .....	43		
5. FINANCIAL BUSINESS			
Supplementary Demands for Grants (Second Batch) for 2021-22 .....	46		
6. MOTIONS			
Motions under Rule 191 and 342 (Summary) .....	47		
7. OATH/AFFIRMATION .....	48		
8. VACATION OF SEATS IN LOK SABHA .....	49		
9. OBITUARY AND OTHER REFERENCES			
(i) Obituary References .....	50		
(ii) Reference regarding Tragic incidents .....	51		
(iii) Congratulatory References/References on Landmark Occasions .....	52		
10. PANEL OF CHAIRPERSONS .....	53		
11. RESIGNATION BY MEMBERS .....	54		
12. MEMBERS ELECTED IN BYE-ELECTIONS .....	55		
		13. PAPERS LAID ON THE TABLE .....	56
		14. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE ....	57
		15. QUESTIONS	
		(i) Starred Questions .....	59
		(ii) Unstarred Questions .....	59
		(iii) Answers Laid on the Table .....	59
		(iv) Short Notice Questions .....	59
		(v) Half-an-Hour Discussion .....	59
		(vi) Statement(s) made by Ministers correcting the replies already given .....	59
		16. RESOLUTIONS	
		(i) Statutory Resolutions .....	60
		(ii) Private Members' Resolutions .....	61
		17. SHORT DURATION DISCUSSIONS UNDER RULE 193 .....	63
		18. SPEAKER/CHAIRPERSON—ANNOUNCEMENTS/OBSERVATIONS/DIRECTIONS .....	65
		19. STATEMENTS	
		(i) <i>Suo Motu</i> Statements made/laid by Ministers under Rule 372 during Seventh Session of Seventeenth Lok Sabha .....	67
		(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Seventh Session of Seventeenth Lok Sabha .....	68
		(iii) Statements made/laid by Parliamentary Affairs Minister regarding Government Business during Seventh Session of Seventeenth Lok Sabha .....	76
		(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 17.02.2022) .....	77
		(v) Statements indicating Matters of Urgent Public Importance raised during Zero Hour in Seventh Session of Seventeenth Lok Sabha .....	78
		(vi) Statement showing the time lost owing to interruptions and adjournment of the House during Seventh Session of Seventeenth Lok Sabha .....	79
		20. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE SEVENTH SESSION OF SEVENTEENTH LOK SABHA .....	82

21. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE SEVENTH SESSION OF SEVENTEENTH LOK SABHA .....	83
22. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, MEMBERS OF PANEL OF CHAIRPERSONS FROM 29.11.2021 TO 22.12.2021 .....	84
23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SEVENTH SESSION OF SEVENTEENTH LOK SABHA .....	88

## 1. DURATION OF SESSION

(7th Session of 17th Lok Sabha)

1. Date of Commencement	:	§29 November, 2021
2. Date of Adjournment <i>sine die</i>	:	*22 December, 2021
3. Date of prorogation	:	24 December, 2021
4. Total number of days of Session	:	24
5. Number of Actual days of Sitzings	:	18
6. Number of hours of sittings	:	83 hours 20 minutes

§ The first sitting commenced with the playing of National Anthem.

#The session was adjourned *sine die* on 22.12.2021 instead of 23.12.2021 (fixed as per the earlier schedule). Consequently, sittings fixed for 23 December, 2021 stood cancelled. The sitting ended with the playing of National Song.

## 2. BILLS

### (i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Farm Laws Repeal Bill, 2021	29.11.2021	-	29.11.2021 (Introduction, consideration and passing)	0 2	05	-	Passed
2.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021	30.11.2021	-	7.12.2021 8.12.2021 (Consideration and passing)	5 41	04	-	Passed
3.	The Assisted Reproductive Technology (Regulation) Bill, 2021	14.9.2020 (Earlier Session)	-	1.12.2021 (Consideration and passing)	3 51	113	76	Passed, as amended
4.	The Central Vigilance Commission (Amendment) Bill, 2021	3.12.2021	-	9.12.2021 (Consideration and passing)	0 16 <sup>^</sup>	13	-	Passed
5.	The Delhi Special Police Establishment (Amendment) Bill, 2021	3.12.2021	-	9.12.2021 (Consideration and passing)	4 58 <sup>*</sup> 0 09 <sup>^</sup>	13	-	Passed

6.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021	6.12.2021	-	-	0	11 <sup>^</sup>	04	-	Passed
					13.12.2021	4	35 <sup>\$</sup>		
					(Consideration and passing)				
7.	The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	15.3.2021 (Earlier Session)	-	-	3	40	26	03	Passed, as amended
8.	The Dam Safety Bill, 2019, as returned by Rajya Sabha with amendments	29.7.2019 (Earlier Session)	6.12.2021	(As returned by Rajya Sabha with amendments)	0	02	02	02	Amendments agreed to by Lok Sabha.
9.	The Surrogacy (Regulation) Bill, 2019, as returned by Rajya Sabha with amendments	15.7.2019 (Earlier Session)	15.12.2021	(As returned by Rajya Sabha with amendments)	0	07	57	57	Amendments agreed to by Lok Sabha. <sup>3</sup>
10.	The Personal Data Protection Bill, 2019	11.12.2019 (Earlier Session)	-	-	-	-	-	-	Report presented to Lok Sabha
11.	The Biological Diversity (Amendment) Bill, 2021	16.12.2021	-	-	0	03	-	-	Motion adopted.
12.	The National Anti-Doping Bill, 2021	17.12.2021	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9	
13.	The Wild Life (Protection) Amendment Bill, 2021	17.12.2021	-	-	-	-	-	Pending	
14.	The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	17.12.2021	-	-	-	-	-	Pending	
15.	The Election Laws (Amendment) Bill, 2021	20.12.2021	-	-	0	10 <sup>^</sup>	02	02	Passed
16.	The Appropriation (No. 5) Bill, 2021	20.12.2021	-	-	0	02	-	-	Passed <sup>4</sup>
17.	The Prohibition of Child Marriage (Amendment) Bill, 2021	21.12.2021	-	-	0	14 <sup>^</sup>	-	-	Pending

<sup>1</sup>Bills were introduced after requirements under Directions 19A/19B were waived.

<sup>^</sup>Bills were opposed at the stage of introduction and time taken to oppose the introduction.

<sup>\*</sup>Motions for consideration of the Bills were discussed together along with the Statutory Resolutions seeking disapproval of the Central Vigilance Commission (Amendment) Ordinance, 2021 (No. 9 of 2021) and the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No. 10 of 2021), both promulgated by the President on 14.11.2021.

<sup>3</sup>Motion for consideration of the Bill was discussed along with the Statutory Resolution seeking disapproval of the Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 2021 (No. 8 of 2021) promulgated by the President on 30.9.2021.

## SUMMARY

1.	Bills pending at the end of last Session	6
2.	Bills introduced	12
3.	Bills opposed at introduction stage	5
4.	Bills passed by Rajya Sabha and Laid on the Table	Nil
5.	Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6.	Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7.	Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	2
8.	Bills passed	9
9.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11.	Bills negatived	Nil
12.	Bills withdrawn	Nil
13.	Bills—debate concluded but further motions not taken up	Nil
14.	Motions for adjournment of debate on the Bills adopted	Nil
15.	Bills referred to Select Committee	Nil
16.	Bills referred to Joint Committee	1
17.	Bills reported by Select Committee	Nil
18.	Bills reported by Joint Committee	1
19.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20.	Bills referred to Standing Committees by Chairman/Speaker	5
21.	Bills reported by Standing Committees	1
22.	Bills pending at the end of Seventh Session of Seventeenth Lok Sabha	9

### (ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
1.	The Pesticide Management Bill, 2020	23.3.2020 (R.S.)	Chairman	Agriculture, Animal Husbandry and Food Processing (3.6.2021)	21.12.2021	Pending in Rajya Sabha
2.	The Mediation Bill, 2021	20.12.2021 (R.S.)	Chairman	Personnel, Public Grievances, Law and Justice (22.12.2021)	-	Pending with Committee
3.	The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	17.12.2021 (L.S.)	Speaker	Finance (23.12.2021)	-	Pending with Committee
4.	The National Anti-Doping Bill, 2021	17.12.2021 (L.S.)	Chairman	Education, Women, Children, Youth and Sports (29.12.2021)	-	Pending with Committee
5.	The Wild Life (Protection) Amendment Bill, 2021	17.12.2021 (L.S.)	Chairman	Science and Technology, Environment, Forests and Climate Change (29.12.2021)	-	Pending with Committee
6.	The Prohibition of Child Marriage (Amendment) Bill, 2021	21.12.2021 (L.S.)	Chairman	Education, Women, Children, Youth and Sports (29.12.2021)	-	Pending with Committee

**(iii) PRIVATE MEMBERS' BILLS****(i) Bill Introduced**

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Time Taken
			H. M.
1	2	3	4
1.	The Indian Penal Code (Amendment) Bill, 2019 (Substitution of new section for section 124A) by Shri Bhartruhari Mahtab, M.P.	3.12.2021	
2.	The Religious Conversion (Prohibition) Bill, 2019 by Shri Bhartruhari Mahtab, M.P.	3.12.2021	
3.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 14A, etc.) by Shri Bhartruhari Mahtab, M.P.	3.12.2021	
4.	The Special Financial Assistance to the State of West Bengal Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	3.12.2021	
5.	The Ambulance Drivers and Helpers (Welfare) Bill, 2021 by Shri M.K. Raghavan, M.P.	3.12.2021	
6.	The Representation of the People (Amendment) Bill, 2021 (Substitution of new section for section 61) by Shri M.K. Raghavan, M.P.	3.12.2021	
7.	The House of the People (Administration) Bill, 2019 by Shri N.K. Premachandran, M.P.	3.12.2021	
8.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2020 by Shri N.K. Premachandran, M.P.	3.12.2021	
9.	The Citizenship (Amendment) Bill, 2020 (Amendment of section 2, etc.) by Shri N.K. Premachandran, M.P.	3.12.2021	
10.	The Right to Disconnect Bill, 2019 by Shrimati Supriya Sule, M.P.	3.12.2021	
11.	The Pre-Legislative Consultation Bill, 2019 by Shrimati Supriya Sule, M.P.	3.12.2021	
12.	The Whistleblowers in Private Sector (Protection) Bill, 2020 by Shrimati Supriya Sule, M.P.	3.12.2021	

1	2	3	4
13.	The Complete Prohibition of Light Fishing and Protection of Development of Traditional Fishing Technique in Coastal Areas Bill, 2019 by Shri Vinayak Raut, M.P.	3.12.2021	
14.	The Horticulture Crops, Fresh Water Crops and Saline Water Crops in Coastal Areas (Minimum Support Price) Bill, 2020 by Shri Vinayak Raut, M.P.	3.12.2021	
15.	The Spices (Remunerative Support Price) Bill, 2019 by Adv. Dean Kuriakose, M.P.	3.12.2021	
16.	The Prevention of Torture and Atrocities (By Public Servants) Bill, 2019 by Adv. Dean Kuriakose, M.P.	3.12.2021	
17.	The Payment of Compensation to Victims of Wildlife Encounters Bill, 2021 by Adv. Dean Kuriakose, M.P.	3.12.2021	
18.	The Intelligence Service (Powers and Regulation) Bill, 2019 by Shri Manish Tewari, M.P.	3.12.2021	
19.	The Constitution (Amendment) Bill, 2019 (Amendment of the Tenth Schedule) by Shri Manish Tewari, M.P.	3.12.2021	
20.	The Constitution (Amendment) Bill, 2021 (Amendment of article 80, etc.) by Shri Manish Tewari, M.P.	3.12.2021	
21.	The Protection from Lynching Bill, 2020 by Dr. Shashi Tharoor, M.P.	3.12.2021	
22.	The Establishment of Permanent Benches of High Courts at State Capitals Bill, 2019 by Dr. Shashi Tharoor, M.P.	3.12.2021	
23.	The Data Privacy and Protection Bill, 2019 by Dr. Shashi Tharoor, M.P.	3.12.2021	
24.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 26A) by Shri Gaurav Gogoi, M.P.	3.12.2021	



1	2	3	4
25.	The Air (Prevention and Control of Pollution) Amendment Bill, 2019 ( <i>Amendment of section 5, etc</i> ) by Shri Gaurav Gogoi, M.P.	3.12.2021	
26.	The Central Universities (Amendment) Bill, 2019 ( <i>Insertion of new section 3E, etc.</i> ) by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	
27.	The Compulsory Rainwater Harvesting in Government Establishments and Schools Bill, 2019 by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	
28.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 21B</i> ) by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	
29.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 39A</i> ) by Shri Hibi Eden, M.P.	3.12.2021	
30.	The Supreme Court of India (Establishment of Circuit Benches at Ernakulam, Mumbai and Kolkata) Bill, 2020 by Shri Hibi Eden, M.P.	3.12.2021	
31.	The Wild Life (Protection) Amendment Bill, 2019 ( <i>Amendment of sections 2 and 9</i> ) by Shri Dhairyasheel Sambhajirao Mane, M.P.	3.12.2021	
32.	The Cotton Growers (Welfare) Bill, 2019 by Shri Dhairyasheel Sambhajirao Mane, M.P.	3.12.2021	
33.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of the Seventh Schedule</i> ) by Shri Dhairyasheel Sambhajirao Mane, M.P.	3.12.2021	
34.	The Working Women (Basic Facilities and Welfare) Bill, 2019 by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	3.12.2021	
35.	The Financial Assistance to State Governments for Development of Slums and Jhuggi-Jhopri Areas Bill, 2019 by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	3.12.2021	
36.	The Artists Welfare Bill, 2019 by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	3.12.2021	

1	2	3	4
37.	The Orphan and Street Children (Welfare) Bill, 2020 by Shrimati Vanga Geetha Viswanath, M.P.	3.12.2021	
38.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of article 72</i> ) by Shri Krupal Tumane, M.P.	3.12.2021	
39.	The Uniform Civil Code Bill, 2019 by Shri Krupal Tumane, M.P.	3.12.2021	
40.	The Compulsory Voting Bill, 2019 by Shri Krupal Tumane, M.P.	3.12.2021	
41.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2020 ( <i>Amendment of section 2, etc.</i> ) by Shri E. T. Mohammed Basheer, M.P.	3.12.2021	
42.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 300B</i> ) by Shri Gopal Chinayya Shetty, M.P.	3.12.2021	
43.	The Prevention of Insults to National Honour (Amendment) Bill, 2020 ( <i>Amendment of section 2</i> ) by Shri Gopal Chinayya Shetty, M.P.	3.12.2021	
44.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 312</i> ) by Shri Gopal Chinayya Shetty, M.P.	3.12.2021	
45.	The Indian Easements (Amendment) Bill, 2019 ( <i>Amendment of section 15, etc.</i> ) by Shri Lavu Sri Krishna Devarayalu, M.P.	3.12.2021	
46.	The Representation of the People (Amendment) Bill, 2019 ( <i>Insertion of new section 127B</i> ) by Shri Lavu Sri Krishna Devarayalu, M.P.	3.12.2021	
47.	The Antiquities and Art Treasures (Amendment) Bill, 2019 ( <i>Amendment of section 2, etc.</i> ) by Shri Lavu Sri Krishna Devarayalu, M.P.	3.12.2021	
48.	The Constitution (Amendment) Bill, 2020 ( <i>Insertion of new article 14A</i> ) by Shri Anto Antony, M.P.	3.12.2021	

1	2	3	4
49.	The Rights of Persons with Disabilities (Amendment) Bill, 2020 ( <i>Insertion of new section 18A</i> ) by Shri Anto Antony, M.P.	3.12.2021	
50.	The Mental Healthcare (Amendment) Bill, 2019 ( <i>Amendment of section 2, etc.</i> ) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	
51.	The Wild Life (Protection) Amendment Bill, 2019 ( <i>Insertion of new sections 28A, 28B, 28C, 28D and 28E</i> ) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	
52.	The Constitution (Amendment) Bill, 2019 (Amendment of the Seventh and Twelfth Schedule) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	
53.	The Insurance Coverage for Ayurvedic Treatment Bill, 2021 by Shri Girish Bhalchandra Bapat, M.P.	3.12.2021	
54.	The National Commission for Female Farmers Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	
55.	The Employment Agencies (Regulation) Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	
56.	The National Sports Development Commission Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	
57.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 ( <i>Amendment of the Schedule</i> ) by Shri Saptagiri Sankar Ulaka, M.P.	3.12.2021	
58.	The Special Financial Assistance to the KBK-K Region of the State of Odisha Bill, 2020 by Shri Saptagiri Sankar Ulaka, M.P.	3.12.2021	
59.	The Promotion of One Tree Per Child Norm Bill, 2020 by Shri T.N. Prathapan, M.P.	3.12.2021	
60.	The Right to Menstrual Hygiene and Paid Leave Bill, 2019 by Ms. S. Jothimani, M.P.	3.12.2021	
61.	The Paternity Benefit Bill, 2019 by Ms. S. Jothimani, M.P.	3.12.2021	
62.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 326</i> ) by Dr. T.R. Paarivendhar, M.P.	3.12.2021	

1	2	3	4
63.	The Parliamentary Constituency (Lok Sabha) Development Fund Bill, 2020 by Dr. T.R. Paarivendhar, M.P.	3.12.2021	
64.	The Wildlife Corridors Bill, 2019 by Shri Rahul Shewale, M.P.	3.12.2021	
65.	The Food Safety and Standards (Amendment) Bill, 2019 ( <i>Amendment of section 19</i> ) by Shri Rahul Shewale, M.P.	3.12.2021	
66.	The Human Trafficking (Prevention) Bill, 2019 by Shri Rahul Shewale, M.P.	3.12.2021	
67.	The Prohibition of Child Marriage (Amendment) Bill, 2019 ( <i>Amendment of section 2, etc.</i> ) by Dr. Sanjay Jaiswal, M.P.	3.12.2021	
68.	The Consumer Protection (Amendment) Bill, 2019 ( <i>Amendment of section 2</i> ) by Dr. Sanjay Jaiswal, M.P.	3.12.2021	
69.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2020 ( <i>Amendment of section 12</i> ) by Dr. Sanjay Jaiswal, M.P.	3.12.2021	
70.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of article 16</i> ) by Shri P.P. Chaudhary, M.P.	3.12.2021	
71.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of article 12</i> ) by Shri P.P. Chaudhary, M.P.	3.12.2021	
72.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of the Seventh Schedule</i> ) by Shri P.P. Chaudhary, M.P.	3.12.2021	
73.	The Dual Time Zones Bill, 2020 by Shri Pradyut Bordoloi, M.P.	3.12.2021	
74.	The Protection of Plants Varieties and Farmers' Rights (Amendment) Bill, 2021 ( <i>Insertion of new section 39A</i> ) by Shri Thomas Chazhikadan, M.P.	3.12.2021	
75.	The National Tourism (Sustainable Development and Promotion) Bill, 2019 by Shri Sunil Kumar Singh, M.P.	3.12.2021	

1	2	3	4
76.	The Establishment of Schools upto Senior Secondary Level Bill, 2019 by Shri Sunil Kumar Singh, M.P.	3.12.2021	
77.	The Prevention of Begging Bill, 2019 by Shri Sunil Kumar Singh, M.P.	3.12.2021	
78.	The Compulsory Water Conservation and Reclamation Bill, 2019 by Shri Ritesh Pandey, M.P.	3.12.2021	
79.	The National Renewable Energy Credit Support Bill, 2021 by Shri Ritesh Pandey, M.P.	3.12.2021	
80.	The Financial Assistance to Unemployed Post-Graduates Bill, 2019 by Shri Ramesh Bidhuri, M.P.	3.12.2021	
81.	The Compulsory Teaching of Bhagavad Gita as a Moral Education Text Book in Educational Institutions Bill, 2019 by Shri Ramesh Bidhuri, M.P.	3.12.2021	
82.	The National Commission for Welfare of Farmers Bill, 2019 by Shri Shyam Singh Yadav, M.P.	3.12.2021	
83.	The Holy City of Deoghar (Preservation of Cultural Heritage) Bill, 2019 by Dr. Nishikant Dubey, M.P.	3.12.2021	
84.	The Protection of Farmers Families Bill, 2019 by Dr. Nishikant Dubey, M.P.	3.12.2021	
85.	The Youth (Development and Welfare) Bill, 2019 by Dr. Nishikant Dubey, M.P.	3.12.2021	
86.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of the Eighth Schedule</i> ) by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.12.2021	
87.	The Special Infrastructure Development in Economically Backward Regions Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.12.2021	
88.	The High Court at Allahabad (Establishment of a Permanent Bench at Mahoba) Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.12.2021	

1	2	3	4
89.	The Promotion of Sanskrit Language Bill, 2019 by Shri Rajendra Agrawal, M.P.	3.12.2021	
90.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 123A</i> ) by Shri Rajendra Agrawal, M.P.	3.12.2021	
91.	The National Pilgrimage Fund Bill, 2019 by Shri Rajendra Agrawal, M.P.	3.12.2021	
92.	The Constitution (Amendment) Bill, 2021 ( <i>Substitution of new article for article 129, etc.</i> ) by Dr. D. Ravikumar, M.P.	3.12.2021	
93.	The Representation of the People (Amendment) Bill, 2021 ( <i>Amendment of section 62</i> ) by Dr. D. Ravikumar, M.P.	3.12.2021	
94.	The Indian Evidence (Amendment) Bill, 2021 ( <i>Insertion of new section 114AA</i> ) by Dr. D. Ravikumar, M.P.	3.12.2021	
95.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 124, etc.</i> ) by Dr. Thol Thirumaa Valavan, M.P.	3.12.2021	
96.	The Fifth Schedule to the Constitution (Amendment) Bill, 2020 by Dr. Thol Thirumaa Valavan, M.P.	3.12.2021	
97.	The Constitution (Amendment) Bill, 2021 ( <i>Amendment of article 55, etc.</i> ) by Dr. Thol Thirumaa Valavan, M.P.	3.12.2021	
98.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 47A, etc.</i> ) by Dr. M.K. Vishnu Prasad, M.P.	3.12.2021	
99.	The Supreme Court of India (Establishment of a Permanent Bench at Chennai) Bill, 2020 by Dr. M.K. Vishnu Prasad, M.P.	3.12.2021	
100.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion Of New Article 21B</i> ) by Shri Janardan Singh 'Sigrwal', M.P.	3.12.2021	
101.	The Overseas Workers (Management and Welfare) Bill, 2019 by Shri Janardan Singh 'Sigrwal', M.P.	3.12.2021	

1	2	3	4
102.	The Rural Labour Welfare Fund Bill, 2019 by Shri Janardan Singh 'Sigrival', M.P.	3.12.2021	
103.	The Population Control Bill, 2019 by Shri Vishnu Dayal Ram, M.P.	3.12.2021	
104.	The Prohibition of Child Marriage (Amendment) Bill, 2019 ( <i>Amendment of section 2</i> ) by Shri Vishnu Dayal Ram, M.P.	3.12.2021	
105.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of the Seventh Schedule</i> ) by Shri Vishnu Dayal Ram, M.P.	3.12.2021	
106.	The National Commission for Female Farmers Bill, 2019 by Shrimati Rama Devi, M.P.	3.12.2021	
107.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (Amendment of Schedule 1) by Shrimati Rama Devi, M.P.	3.12.2021	
108.	The Population (Stabilization and Planning) Bill, 2019 by Shri Sushil Kumar Singh, M.P.	3.12.2021	
109.	The Compulsory Sports and Physical Education and Infrastructure Development in Schools of Andaman and Nicobar Islands Bill, 2019 by Shri Kuldeep Rai Sharma, M.P.	3.12.2021	
110.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 239C</i> ) by Shri Kuldeep Rai Sharma, M.P.	3.12.2021	
111.	The Reservation of Posts in Government Establishments of Andaman and Nicobar Islands Bill, 2019 by Shri Kuldeep Rai Sharma, M.P.	3.12.2021	
112.	The Special Drinking Water and Irrigation Development Fund (For Dark Zone Areas) Bill, 2019 by Shri Devji M. Patel, M.P.	3.12.2021	
113.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill, 2020 by Shri Unmesh Bhaiyyasaheb Patil, M.P.	3.12.2021	
114.	The Food Safety and Standards (Amendment) Bill, 2019 ( <i>Amendment of section 50, etc.</i> ) by Shri Parvesh Sahib Singh, M.P.	3.12.2021	

1	2	3	4
115.	The Disqualification of Persons of Foreign Origin Bill, 2019 by Shri Parvesh Sahib Singh, M.P.	3.12.2021	
116.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 ( <i>Amendment of section 22, etc.</i> ) by Shri Unmesh Bhaiyyasaheb Patil, M.P.	3.12.2021	
117.	The Delhi Prevention of Sealing Bill, 2019 by Shri Parvesh Sahib Singh, M.P.	3.12.2021	
118.	The Flood and Drought Control Bill, 2019 by Dr. Alok Kumar Suman, M.P.	3.12.2021	
119.	The Representation of the People (Amendment) Bill, 2019 ( <i>Amendment of section 62</i> ) by Shri Sushil Kumar Singh, M.P.	3.12.2021	
120.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 21A</i> ) by Shri Sushil Kumar Singh, M.P.	3.12.2021	
121.	The Doubtful Voters in the State of Assam (Special Provisions) Bill, 2020 by Shri Abdul Khaleque, M.P.	3.12.2021	
122.	The Employment Bill, 2020 by Dr. Alok Kumar Suman, M.P.	3.12.2021	
123.	The Population Regulation Bill, 2020 by Dr. Alok Kumar Suman, M.P.	3.12.2021	
124.	The Labour (Welfare and Rehabilitation) Bill, 2020 by Shri Shyam Singh Yadav, M.P.	3.12.2021	
125.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of articles 15 and 16</i> ) by Shri Shyam Singh Yadav, M.P.	3.12.2021	
126.	The Reservation for the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes in Private Sector Bill, 2020 by Shri Ganesh Singh, M.P.	3.12.2021	
127.	The Reservation for the Other Backward Classes the Scheduled Castes and the Scheduled Tribes in Admission in Private Educational Institutions Bill, 2020 by Shri Ganesh Singh, M.P.	3.12.2021	

1	2	3	4
128.	The Constitution (Amendment) Bill, 2020 ( <i>Substitution of new article for article 120</i> ) by Shri A. Ganeshamurthi, M.P.	3.12.2021	
129.	The Unemployed Youth (Allowance and Employment Opportunities) Bill, 2019 by Shri Unmesh Bhaiyyasaheb Patil, M.P.	3.12.2021	
130.	The Prohibition of Child Marriage (Amendment) Bill, 2020 ( <i>Amendment of section 2</i> ) by Shri Karti P. Chidambaram, M.P.	3.12.2021	
131.	The Rural Labour (Welfare) Bill, 2020 by Dr. Ramapati Ram Tripathi, M.P.	3.12.2021	
132.	The National Waste Management Council Bill, 2020 by Dr. Ramapati Ram Tripathi, M.P.	3.12.2021	
133.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2020 ( <i>Amendment of Schedule 1</i> ) by Shri Ganesh Singh, M.P.	3.12.2021	
134.	The Compulsory Installation of Solar Plants Bill, 2021 by Dr. Mohammad Jawed, M.P.	3.12.2021	
135.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 ( <i>Amendment of section 11</i> ) by Dr. Mohammad Jawed, M.P.	3.12.2021	
136.	The Rights of Persons with Disabilities (Amendment) Bill, 2021 ( <i>Amendment of the Schedule</i> ) by Dr. Mohammad Jawed, M.P.	3.12.2021	
137.	The Protection of Children from Sexual Offences (Amendment) Bill, 2021 ( <i>Amendment of section 11</i> ) by Shri Anubhav Mohanty, M.P.	3.12.2021	
138.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 ( <i>Amendment of section 11</i> ) by Shri Anubhav Mohanty, M.P.	3.12.2021	
139.	The Code of Criminal Procedure (Amendment) Bill, 2021 ( <i>Amendment of sections 41 and 309</i> ) by Shri Anubhav Mohanty, M.P.	3.12.2021	
140.	The Management and Control of Stubble Bill, 2021 by Shri Bhola Singh, M.P.	3.12.2021	

1	2	3	4
141.	The Population (Control and Management) Bill, 2021 by Shri Bhola Singh, M.P.	3.12.2021	
142.	The Climate Change (Net Zero Carbon) Bill, 2021 by Shri Jayant Sinha, M.P.	3.12.2021	
143.	The Institutes of Technology (Amendment) Bill, 2020 ( <i>Insertion of new section 2A</i> ) by Shri Jayant Sinha, M.P.	3.12.2021	
144.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 ( <i>Substitution of new section for section 11</i> ) by Shri Jayant Sinha, M.P.	3.12.2021	
145.	The Payment of Cash Subsidy to Farmers and Agricultural Labourers Bill, 2019 by Shri Kanumuru Raghu Rama Krishna Raju, M.P.	3.12.2021	01 - 41 minutes taken on introduction of Bills from Sl. No. 1 to 145

**(ii) Private Members' Bills— Pending**

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Dates of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
		2	3	4	5	6	7	8 9
1.	The Indian Penal Code (Amendment) Bill, 2019 ( <i>Substitution of new section for section 124A</i> ) by Shri Bhartruhari Mahtab, M.P.	3.12.2021	—	—	—	—	—	Pending
2.	The Religious Conversion (Prohibition) Bill, 2019 by Shri Bhartruhari Mahtab, M.P.	3.12.2021	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2019 ( <i>Insertion of new article 14A, etc.</i> ) by Shri Bhartruhari Mahtab, M.P.	3.12.2021	—	—	—	—	—	Pending
4.	The Special Financial Assistance to the State of West Bengal Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	3.12.2021	—	—	—	—	—	Pending
5.	The Ambulance Drivers and Helpers (Welfare) Bill, 2021 by Shri M.K. Raghavan, M.P.	3.12.2021	—	—	—	—	—	Pending
6.	The Representation of the People (Amendment) Bill, 2021 ( <i>Substitution of new section for section 67</i> ) by Shri M.K. Raghavan, M.P.	3.12.2021	—	—	—	—	—	Pending

19

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Dates of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
		2	3	4	5	6	7	8 9
7.	The House of the People (Administration) Bill, 2019 by Shri N.K. Premachandran, M.P.	3.12.2021	—	—	—	—	—	Pending
8.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2020 by Shri N.K. Premachandran, M.P.	3.12.2021	—	—	—	—	—	Pending
9.	The Citizenship (Amendment) Bill, 2020 (Amendment of section 2, etc.) by Shri N.K. Premachandran, M.P.	3.12.2021	—	—	—	—	—	Pending
10.	The Right to Disconnect Bill, 2019 by Shrimati Supriya Sule, M.P.	3.12.2021	—	—	—	—	—	Pending
11.	The Pre-Legislative Consultation Bill, 2019 by Shrimati Supriya Sule, M.P.	3.12.2021	—	—	—	—	—	Pending
12.	The Whistleblowers in Private Sector (Protection) Bill, 2020 by Shrimati Supriya Sule, M.P.	3.12.2021	—	—	—	—	—	Pending
13.	The Complete Prohibition of Light Fishing and Protection of Development of Traditional Fishing Technique in Coastal Areas Bill, 2019 by Shri Vinayak Raut, M.P.	3.12.2021	—	—	—	—	—	Pending
14.	The Horticulture Crops, Fresh Water Crops and Saline Water Crops in Coastal Areas (Minimum Support Price) Bill, 2020 by Shri Vinayak Raut, M.P.	3.12.2021	—	—	—	—	—	Pending
15.	The Spices (Remunerative Support Price) Bill, 2019 by Adv. Dean Kuriakose, M.P.	3.12.2021	—	—	—	—	—	Pending

20

16.	The Prevention of Torture and Atrocities (By Public Servants) Bill, 2019 by Adv. Dean Kuriakose , M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
17.	The Payment of Compensation to Victims of Wildlife Encounters Bill, 2021 by Adv. Dean Kuriakose, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
18.	The Intelligence Service (Powers and Regulation) Bill, 2019 by Shri Manish Tewari, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2019 (Amendment of the Tenth Schedule) by Shri Manish Tewari, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 2021 (Amendment of article 80, etc.) by Shri Manish Tewari, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
21.	The Protection from Lynching Bill, 2020 by Dr. Shashi Tharoor, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
22.	The Establishment of Permanent Benches of High Courts at State Capitals Bill, 2019 by Dr. Shashi Tharoor, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
23.	The Data Privacy and Protection Bill, 2019 by Dr. Shashi Tharoor, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 26A) by Shri Gaurav Gogoi, M.P.	3.12.2021	—	—	—	—	—	—	—	Pending

21

1	2	3	4	5	6	7	8	9	
25.	The Air (Prevention and Control of Pollution) Amendment Bill, 2019 (Amendment of section 5, etc) by Shri Gaurav Gogoi, M.P.	3.12.2021	—	—	—	—	—	—	Pending
26.	The Central Universities (Amendment) Bill, 2019 (Insertion of new section 3E, etc.) by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	—	—	—	—	—	—	Pending
27.	The Compulsory Rainwater Harvesting in Government Establishments and Schools Bill, 2019 by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	—	—	—	—	—	—	Pending
28.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 21B) by Dr. Sujay Radhakrishna Vikhe Patil, M.P.	3.12.2021	—	—	—	—	—	—	Pending
29.	The Constitution (Amendment) Bill, 2020 (Amendment of article 39A) by Shri Hibi Eden, M.P.	3.12.2021	—	—	—	—	—	—	Pending
30.	The Supreme Court of India (Establishment of Circuit Benches at Ernakulam, Mumbai and Kolkata) Bill, 2020 by Shri Hibi Eden, M.P.	3.12.2021	—	—	—	—	—	—	Pending
31.	The Wild Life (Protection) Amendment Bill, 2019 (Amendment of sections 2 and 9) by Shri Dhairyasheel Sambhaji Rao Mane, M.P.	3.12.2021	—	—	—	—	—	—	Pending

22





49.	The Rights of Persons with Disabilities (Amendment) Bill, 2020 ( <i>Insertion of new section 18A</i> ) by Shri Anto Antony, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
50.	The Mental Healthcare (Amendment) Bill, 2019 ( <i>Amendment of section 2, etc.</i> ) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
51.	The Wild Life (Protection) Amendment Bill, 2019 ( <i>Insertion of new sections 28A, 28B, 28C, 28D and 28E</i> ) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
52.	The Constitution (Amendment) Bill, 2019 ( <i>Amendment of the Seventh and Twelfth Schedule</i> ) by Shri Rajiv Pratap Rudy, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
53.	The Insurance Coverage for Ayurvedic Treatment Bill, 2021 by Shri Girish Bhalchandra Bapat, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
54.	The National Commission for Female Farmers Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
55.	The Employment Agencies (Regulation) Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
56.	The National Sports Development Commission Bill, 2019 by Shri Shrirang Appa Barne, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending
57.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 ( <i>Amendment of the Schedule</i> ) by Shri Saptagiri Sankar Ulaka, M.P.	3.12.2021	—	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9	
58.	The Special Financial Assistance to the KBK-K Region of the State of Odisha Bill, 2020 by Shri Saptagiri Sankar Ulaka, M.P.	3.12.2021	—	—	—	—	—	—	Pending
59.	The Promotion of One Tree Per Child Norm Bill, 2020 by Shri T.N. Prathapan, M.P.	3.12.2021	—	—	—	—	—	—	Pending
60.	The Right to Menstrual Hygiene and Paid Leave Bill, 2019 by Ms. S. Jothimani, M.P.	3.12.2021	—	—	—	—	—	—	Pending
61.	The Paternity Benefit Bill, 2019 by Ms. S. Jothimani, M.P.	3.12.2021	—	—	—	—	—	—	Pending
62.	The Constitution (Amendment) Bill, 2020 ( <i>Amendment of article 326</i> ) by Dr. T.R. Paarivendhar, M.P.	3.12.2021	—	—	—	—	—	—	Pending
63.	The Parliamentary Constituency (Lok Sabha) Development Fund Bill, 2020 by Dr. T.R. Paarivendhar, M.P.	3.12.2021	—	—	—	—	—	—	Pending
64.	The Wildlife Corridors Bill, 2019 by Shri Rahul Shewale, M.P.	3.12.2021	—	—	—	—	—	—	Pending
65.	The Food Safety and Standards (Amendment) Bill, 2019 ( <i>Amendment of section 19</i> ) by Shri Rahul Shewale, M.P.	3.12.2021	—	—	—	—	—	—	Pending
66.	The Human Trafficking (Prevention) Bill, 2019 by Shri Rahul Shewale, M.P.	3.12.2021	—	—	—	—	—	—	Pending









129.	The Unemployed Youth (Allowance and Employment Opportunities) Bill, 2019 by Shri Unmesh Bhaiyasaheb Patil, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
130.	The Prohibition of Child Marriage (Amendment) Bill, 2020 (Amendment of section 2) by Shri Karti P. Chidambaram, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
131.	The Rural Labour (Welfare) Bill, 2020 by Dr. Ramapati Ram Tripathi, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
132.	The National Waste Management Council Bill, 2020 by Dr. Ramapati Ram Tripathi, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
133.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2020 (Amendment of Schedule 1) by Shri Ganesh Singh, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
134.	The Compulsory Installation of Solar Plants Bill, 2021 by Dr. Mohammad Jawed, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending
135.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (Amendment of section 11) by Dr. Mohammad Jawed, M.P.	3.12.2021	—	—	—	—	—	—	—	—	—	Pending

35

1	2	3	4	5	6	7	8	9	
136.	The Rights of Persons with Disabilities (Amendment) Bill, 2021 (Amendment of the Schedule) by Dr. Mohammad Jawed, M.P.	3.12.2021	—	—	—	—	—	—	Pending
137.	The Protection of Children from Sexual Offences (Amendment) Bill, 2021 (Amendment of section 11) by Shri Anubhav Mohanty, M.P.	3.12.2021	—	—	—	—	—	—	Pending
138.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (Amendment of section 11) by Shri Anubhav Mohanty, M.P.	3.12.2021	—	—	—	—	—	—	Pending
139.	The Code of Criminal Procedure (Amendment) Bill, 2021 (Amendment of sections 41 and 309) by Shri Anubhav Mohanty, M.P.	3.12.2021	—	—	—	—	—	—	Pending
140.	The Management and Control of Stubble Bill, 2021 by Shri Bhola Singh, M.P.	3.12.2021	—	—	—	—	—	—	Pending
141.	The Population (Control and Management) Bill, 2021 by Shri Bhola Singh, M.P.	3.12.2021	—	—	—	—	—	—	Pending
142.	The Climate Change (Net Zero Carbon) Bill, 2021 by Shri Jayant Sinha, M.P.	3.12.2021	—	—	—	—	—	—	Pending

36

143. The Institutes of Technology (Amendment) Bill, 2020 ( <i>Insertion of new section 2A</i> ) by Shri Jayant Sinha, M.P.	3.12.2021	—	—	—	—	—	—	Pending
144. The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 ( <i>Substitution of new section for section 11</i> ) by Shri Jayant Sinha, M.P.	3.12.2021	—	—	—	—	—	—	Pending
145. The Payment of Cash Subsidy to Farmers and Agricultural Labourers Bill, 2019 by Shri Kanumuru Raghu Rama Krishna Raju, M.P.	3.12.2021	—	—	1 - 41	—	—	—	Pending
				taken on introduction of Bills from Sl. Nos. 1 to 145.				
146. The Compulsory Voting Bill, 2019 by Shri Janardan Singh 'Sigrival', M.P.	3.12.2021	—	12.7.2019	0 - 19	—	—	—	Discussion on the motion for consideration of the Bill not concluded on 3.12.2021. Pending.
			26.7.2019 (second session)	(excluding 2 hours 52 minutes taken during first session (Seventh Session) and 8 minutes taken during second session)				

## SUMMARY

### (PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	134
2. Bills introduced	145
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	NIL
7. Bills pending at the end of the Session <i>vide</i> para No. 3914 of Bulletin-Part II, dated 10.01.2022.	279

### 3. CANCELLATION OF SITTING OF LOK SABHA (7<sup>TH</sup> SESSION, 17 LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 23 December, 2021.	22.12.2021	The session was scheduled to conclude on 23 December, 2021. However, the House was adjourned <i>sine die</i> on 22 December, 2021. Consequently, sittings fixed for 23 December, 2021 stood cancelled.

39

### 4. COMMITTEES

#### (i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken A/T Statement		
1.	Committee on Estimates	1.05.2021	01	00 45	73.33%	—	01	—	03	—
2.	Committee on Public Undertakings	1.05.2021	09	07 20	50%	—	—	—	—	—
3.	Committee on Public Accounts	1.05.2021	—	—	—	—	03	02	—	*

40

\* Centennial celebration of Public Accounts Committee, Parliament of India was held on 4 and 5 December, 2021 in the Parliament House Complex, New Delhi. The function was inaugurated by the Hon'ble President of India on 4 December, 2021. Four thematic sessions were also held in Main Committee Room over two days on 4 and 5 December, 2021.



**(ii) Departmentally Related Standing Committees**

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
				H. M.	M.			Original	Action Taken / Statement		
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2021	02	02	35	60.34%	—	01	05	06	—
2.	Committee on Chemicals and Fertilizers	13.09.2021	01	01	30	63.33%	—	—	07	03	—
3.	Committee on Coal Mines and Steel	13.09.2021	01	00	30	74.19%	—	—	01	—	—
4.	Committee on Defence	13.09.2021	—	—	—	—	—	—	03	07	—
5.	Committee on Energy	13.09.2021	04	04	00	62.06%	—	—	—	07	—
6.	Committee on External Affairs	13.09.2021	03	04	05	48.38%	—	02	01	—	—
7.	Committee on Finance	13.09.2021	04	08	45	17%	—	—	—	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2021	01	01	45	48.38%	—	—	04	—	—
9.	Committee on Communication and Information Technology	13.09.2021	04	05	55	50.51%	—	02	04	—	—
10.	Committee on Labour, Textiles and Skill Development	13.09.2021	01	00	30	48.27%	—	—	04	—	—
11.	Committee on Petroleum and Natural Gas	13.09.2021	02	01	45	61%	—	—	1	—	—
									(laid in Rajya Sabha only)		
12.	Committee on Railways	13.09.2021	01	01	25	48.20%	—	01	01	—	—

41

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
				H. M.	M.			Original	Action Taken / Statement		
13.	Committee on Rural Development and Panchayati Raj	13.09.2021	01	02	35	51.61%	—	—	—	7	—
14.	Committee on Social Justice and Empowerment	13.09.2021	01	02	15	50%	—	01	03	—	—
15.	Committee on Housing and Urban Affairs	13.09.2021	02	05	30	48.33%	—	1	1	—	—
16.	Committee on Water Resources	13.09.2021	01	01	30	55.17%	—	—	02	02	—

42

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H. M.	M.			Original	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2021	01	00 30	53.84%	—	01	—	—	—
2.	House Committee	14.10.2021	01	01 20	50%	—	—	—	—	House Committee does not present Report(s).
3.	Committee on MPLADS	Not yet Constituted	—	—	—	—	—	—	—	43
4.	Committee on Ethics	09.10.2020	—	—	—	—	—	—	—	—
5.	Committee of Privileges	16.10.2020	02	02 05	63.33%	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not yet Constituted	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	Not yet Constituted	—	—	—	—	—	—	—	—
8.	Committee on Subordinate Legislation	09.10.2021	04	07 50	61.5%	—	—	—	—	—
9.	Committee on Papers Laid on the Table	09.10.2021	04	5 20	41.66%	—	23	05	—	—

1	2	3	4	5	6	7	8	9	10	11
10.	Joint Committee on Offices of Profit	16.09.2019	03	03 40	57.10%	—	—	—	—	—
11.	Rules Committee	09.10.2019	—	—	—	—	—	—	—	—
12.	*General Purposes Committee	21.11.2019	—	—	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	—
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not yet Constituted	—	—	—	—	—	—	—	44
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2021	02	02 30	67%	—	02	02	—	—
17.	Library Committee	09.10.2021	01	00 42	67%	—	—	—	—	—
18.	Business Advisory Committee	20.06.2019 (Re-constituted on 20.06.2020)	03	00 45	62.22%	—	03	—	—	—
19.	Joint Committee on Salaries and Allowances of Members of Parliament	15.12.2021	01	01 15	47.66%	—	—	—	—	—
20.	Committee on Government Assurances	09.10.2021	03**	02 45	38.09%	—	06	—	—	—

21. Committee on Petitions	16.10.2020	02	04 00	63%	—	03	—	—
22. Committee on Empowerment of Women	09.10.2021	05	06 45	49.28%	—	01	03	—
23. Railway Convention Committee	Not yet Constituted	—	—	—	—	—	—	—
24. Committee on Welfare of Other Backward Classes	24.06.2021	—	—	—	—	03	—	—
25. Joint Parliamentary Committee on Security in Parliament Complex	Not yet Constituted	—	—	—	—	—	—	The Report(s) of the Committee is not presented in Lok Sabha
26. Committee on Provisions of Computers to Members of Lok Sabha	Not yet Constituted	—	—	—	—	—	—	—
27. Joint Committee on the Biological Diversity (Amendment) Bill, 2021 (JCBDB)	20.12.2021	—	—	—	—	—	—	†

45

\*No report of the GPC is prepared and presented to the House.

\*\*One sitting, scheduled on 17.12.2021, was adjourned for want of Quorum.

#These three Reports were presented to Hon'ble Speaker on 4.10.2021 under Direction 71(A)(1) of the Directions by the Speaker, Lok Sabha.

†The motion to refer The Biological Diversity (Amendment) Bill, 2021 to a Joint Committee was adopted in Lok Sabha on 20 December 2021. Rajya Sabha at its sitting held on the same day nominated 10 Members of Rajya Sabha to the Committee. Dr. Sanjay Jaiswal, M.P. was appointed as the Chairperson of the Committee on 22 December 2021.

## 5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken
<b>BUDGET</b>			
Supplementary Demands for Grants (Second Batch) for 2021-22	03.12.2021	14.12.2021 20.12.2021	H. 04 M. 47
		Discussion and voting on Supplementary Demands for Grants for 2021-22	

46

## 6. MOTIONS

### MOTIONS UNDER RULES 191 AND 342

#### SUMMARY

No. of notices received	:	25
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

## 7. OATH/AFFIRMATION BY MEMBERS

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath Affirmation	Time Taken		
						H	M	
1.	Smt. Pratibha Singh	Mandi/ Himachal Pradesh	Oath	English	29.11.2021	00	04	
2.	Shri Gyaneshwar Patil	Khandwa/ Madhya Pradesh	Oath	Hindi				
3.	Smt. Delkar Kalaben Mohanbhai	Dadra and Nagar Haveli/Union Territory of Dadra and Nagar Haveli and Daman and Diu	Oath	Hindi	30.11.2021	00	03	
							48	

## 8. VACATION OF SEATS IN LOK SABHA

### 7th Session, 17th Lok Sabha

Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
Shri Babul Supriyo Asansol/West Bengal	22.10.2021	Resigned <i>w.e.f.</i> 22.10.2021 (Announcement made in the House on 29.11.2021)

## 9(i) OBITUARY REFERENCES

### 7th Session, 17th Lok Sabha

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H.	M.
1.	Shri B. Senguttuvan (Member, Sixteenth Lok Sabha)	19.08.2021	29.11.2021	00	05
2.	Shri Kalyan Singh (Member, Fourteenth and Fifteenth Lok Sabhas)	21.08.2021			
3.	Shri Oscar Fernandes (Member, Seventh, Eighth, Ninth, Tenth and Eleventh Lok Sabhas)	13.09.2021			
4.	Shri Godil Prasad Anuragi (Member, Seventh Lok Sabha)	19.09.2021			
5.	Shri Shyam Sunder Somani (Member, Sixth Lok Sabha)	26.09.2021			
6.	Shri Rajnarayan Budholiya (Member, Fourteenth Lok Sabha)	10.10.2021			
7.	Shri Hari Danve Pundlik (Member, Sixth and Ninth Lok Sabhas)	01.11.2021			
8.	Shri Devwrat Singh (Member, Fourteenth Lok Sabha)	04.11.2021			
9.	Shri Chandra Pal Shailani (Member, Fifth and Seventh Lok Sabhas)	30.11.2021	20.12.2021	00	04
10.	Shri Konijeti Rosaiah (Member, Twelfth Lok Sabha)	04.12.2021			
11.	Shri Ram Nagina Mishra (Member, Seventh, Eighth and Tenth to Thirteenth Lok Sabhas)	16.12.2021			

**(ii) REFERENCES REGARDING TRAGIC INCIDENTS**

**7th Session, 17th Lok Sabha**

Sl. No.	Name of the Incident	Date of Incident	Date of Reference	Time H.	Time M.
1.	Reference regarding loss of lives of Gen. Bipin Rawat, Chief of Defence Staff and other Armed Forces personnel in an unfortunate crash of IAF military helicopter on 08.12.2021.	08.12.2021	09.12.2021	00	02
2.	Reference regarding loss of life of Group Captain Varun Singh, the lone survivor of IAF helicopter crash on 08.12.2021.	15.12.2021	16.12.2021	00	02

**(iii) CONGRATULATORY REFERENCES/REFERENCES ON LANDMARK OCCASIONS**

**7th Session, 17th Lok Sabha**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time H.	Time M.
1.	Reference regarding World Divyang Day.	03.12.2021	03.12.2021	00	02
2.	Reference regarding 20th anniversary of the terrorist attack on Parliament of India.	13.12.2001	13.12.2021	00	02
3.	Reference regarding <i>Swarnim Vijay Diwas</i> , the 50th Liberation Day of Bangladesh.	16.12.2021	16.12.2021	00	01

## 10. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Smt. Meenakashi Lekhi	-do- <sup>§</sup>
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019 <sup>^</sup>
7.	Shri P. V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N. K. Premachandran	02.07.2019 <sup>@</sup>
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019 <sup>#</sup>

\* Announcement made in the House on 21.06.2019.

<sup>§</sup> Ceased to be member of Panel of Chairpersons on 07.07.2021 consequent upon her appointment as Minister of State in the Union Government.

\*\* Announcement made in the House on 25.06.2019.

<sup>^</sup> Announcement made in the House on 26.06.2019.

<sup>@</sup> Announcement made in the House on 03.07.2019.

<sup>#</sup> Announcement made in the House on 04.07.2019.

## 11. RESIGNATION BY MEMBER

(7th Session, 17th Lok Sabha)

Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made in the House
Shri Babul Supriyo	Asansol	West Bengal	22.10.2021	29.11.2021

## 12. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/ State	Date when declared Elected	Date of Oath/ Affirmation
1.	Smt. Pratibha Singh	Mandi/ Himachal Pradesh	02.11.2021	29.11.2021
2.	Shri Gyaneshwar Patil	Khandwa/ Madhya Pradesh	02.11.2021	29.11.2021
3.	Smt. Delkar Kalaben Mohanbhai	Dadra and Nagar Haveli/Union Territory of Dadra and Nagar Haveli and Daman and Diu	02.11.2021	30.11.2021

## 13. PAPERS LAID ON THE TABLE

(7th Session, 17th Lok Sabha)

(a) By Government	:	2658
(b) By Private Members	:	Nil



**14. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE  
DURING 7TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1	2	3	4	5
1.	"Breach of privilege" matter raised by Shri Ganesh Singh, MP against the District Collector and officials of Election Commission of India for having filed a FIR against him for alleged violation of Model Code of conduct for local Vidhan Sabha Elections.	Shri Ganesh Singh, MP	1 December, 2021 At 1235 hrs.	No remarks were made by Chair.
2.	Issues relating to Lakshadweep such as problems of Students due to shortage of teachers; closure of Agriculture Department and problems in coconut cultivation etc. I have given a notice of privilege also. I would like to present before you a complaint against the District Collector of Lakshadweep. (Notice/complaint of breach of privilege/violation of protocol norms dated 03 and 08 December, 2021 given by Shri Mohammed Faizal P. P., MP against Shri Askar Ali, District Collector, Lakshadweep for allegedly not adhering to the official code of conduct for Government officers and for tarnishing his image in the media).	Shri Mohammed Faizal P. P., MP	6 December, 2021 At 1305 hrs.	The Chair observed "That should not be clubbed with this. Please give this complaint separately. Please, no. Hon. Speaker will take action on that."

57

1	2	3	4	5
3.	Complaint/allegation from Dr. Shashi Tharoor, MP against Dr. Nishikant Dubey, MP for breach of parliamentary procedure and requesting for taking action against Dr. Nishikant Dubey.	Dr. Shashi Tharoor, MP	9 December, 2021 At 1315 hrs.	No remarks were made by Chair.
4.	Counter to Complaint/Allegation from Dr. Shashi Tharoor, MP against Dr. Nishikant Dubey, MP for breach of parliamentary procedure and requesting for taking action against Dr. Nishikant Dubey.	Dr. Nishikant Dubey, MP	9 December, 2021 At 1315 hrs.	No remarks were made by Hon'ble Speaker.
5.	Privilege matter raised by Dr. Nishikant Dubey, MP against the District Collector (Zilla Adhikari) for filing a case against him six months after the elections, when the Model Code of Conduct for Election has ceased to have any effect. Member also requested for bringing in 'President's rule' in Jharkhand.	Dr. Nishikant Dubey, MP	10 December, 2021 At 1208 hrs.	No remarks were made by Chair.

58

## 15. QUESTIONS

(I) STARRED QUESTIONS		
(a) Number of Questions put down in the Question Lists for oral answer	340	§
(b) Number of Questions orally answered	91	
(II) UNSTARRED QUESTIONS		
Number of Questions put down in the Question Lists for written answers	3910	@
(III) ANSWERS LAID ON THE TABLE		
Number of Questions (SQ 248 + USQ 3909) for which written answers were laid on the Table. 248 Questions were put down for oral answers but were not called for answer/supplementaries	4157	
(IV) SHORT NOTICE QUESTIONS		
(a) No. of Short Notice Questions (SNQ) received	18	
(b) No. of notices of SNQ admitted	NIL	
(c) No. of notices of SNQ clubbed with SQ	NIL	
(d) No. of notices of SNQ disallowed	18	
(V) HALF-an-HOUR DISCUSSION		
(a) No. of notices of Half-an-Hour Discussion received	01	
(b) No. of notices of Half-an-Hour admitted	NIL	
(c) No. of notices of Half-an-Hour disallowed	01	
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN		
No. of answers corrected	NIL	

§ Including 01 Starred Question withdrawn by Member.

@ Including 01 Unstarred Question deleted from the list.

# Upto 21.12.2021. The Questions listed for 22.12.2021 and 23.12.2021 lapsed.

## 16. RESOLUTIONS

### (i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department	Remarks
					H.	M.		
1.	*That this House disapproves of the Central Vigilance Commission (Amendment) Ordinance, 2021 (No. 9 of 2021) promulgated by the President on 14.11.2021.	Article 123(2)(a)	Shri N.K. Premachandran	9.12.2021	4	46	Personnel, Public Grievances and Pensions	Personnel, Negative Public Grievances and Pensions
2.	*That this House disapproves of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No. 10 of 2021) promulgated by the President on 14.11.2021.	Article 123(2)(a)	Shri Manish Tewari					
3.	@That this House disapproves of the Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 2021 (No. 8 of 2021) promulgated by the President on 30.9.2021.	Article 123(2)(a)	Shri Bhartruhari Mahtab	13.12.2021	4	31	Finance	Negative

\* Discussed together along with motions for consideration of the Central Vigilance Commission (Amendment) Bill, 2021 and the Delhi Special Police Establishment (Amendment) Bill, 2021.

@ Discussed along with the motion for consideration of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021.

**(ii) Private Members' Resolutions**

Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
			H.	M.		
<p>Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions –</p> <p>(1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers;</p> <p>(2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from "Honorarium" to "Salary";</p> <p>(3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society;</p> <p>(4) improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and</p> <p>(5) payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.</p>	Shri Ritesh Pandey	20.3.2020 (Third Session) 12.2.2021 19.3.2021 (Fifth Session) and 9 minutes taken during 10.12.2021 (Seventh Session)	2	01 (excluding 19 minutes taken during 3rd Session and 1 hour and 9 minutes taken during 5th Session)	Women and Child Development	Discussion not concluded

61

**PRIVATE MEMBERS' RESOLUTIONS**

SUMMARY

1. No. of notices of Resolutions received	:	6
2. No. of Resolutions discussed	:	1
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	1

62

**17. SHORT DURATION DISCUSSIONS  
(Rule 193)**

Subject	Name of the member who raised	Date(s) of Discussion	Time Taken		Ministry/ Department concerned	Remarks
			H.	M.		
COVID-19 pandemic and various aspects related to it	Shri Vinayak Bhaurao Raut	02.12.2021 & 03.12.2021	12	26	Ministry of Health and Family Welfare	Discussed
Climate Change	Smt. Kanimozhi Karunanidhi	08.12.2021 & 10.12.2021	06	26	Ministry of Environment, Forests and Climate Change	Part-discussed

**SHORT DURATION DISCUSSIONS UNDER RULE 193  
ON MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	52
No. of discussions held	:	02
No. of discussions completed	:	01
No. of discussions remained part-discussed	:	01
Total time taken	:	18 hrs. 52 mts.

**18. SPEAKER/CHAIRPERSON—  
Announcement/Observation/Direction**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding appeal to Members to ensure smooth functioning of the House.	The Speaker	30.11.2021
2.	Announcement regarding welcoming H.E. Mr. Gombojav Zandanshatar, Chairman of the State Great Hural (Parliament) of Mongolia and members of the Parliamentary Delegation from Mongolia on their visit to India.	The Speaker	01.12.2021
3.	Observation regarding appeal to Members to maintain decorum and dignity of the House.	The Speaker	01.12.2021
4.	Observation regarding COVID-19 Pandemic.	The Speaker	02.12.2021
5.	Observation regarding appeal to Members to maintain decorum and dignity of the House.	The Speaker	03.12.2021
6.	Observation regarding dignity of the Presiding Officers.	The Speaker	03.12.2021
7.	Observation regarding laying of approved Matters under Rule 377.	The Speaker	03.12.2021
8.	Direction to Members for asking Supplementary Questions specific only to the original Question.	The Speaker	06.12.2021
9.	Observation regarding the importance of the Discussion under Rule 193 on Climate Change.	The Speaker	08.12.2021
10.	Observation regarding smooth functioning of the House.	The Speaker	15.12.2021
11.	Observation regarding appeal to Members to maintain decorum and dignity of the House.	The Speaker	16.12.2021
12.	Observations regarding: (i) Members should ensure that no property inside the Chamber is damaged. (ii) Maintaining decorum and dignity of the House.	The Speaker	17.12.2021

1	2	3	4
13.	Observation regarding appeal to Members to maintain healthy tradition of the House.	The Speaker	20.12.2021
14.	Announcement regarding development of a mobile app for Members to access Parliamentary information.	The Speaker	21.12.2021
15.	Observation regarding appeal to Members to maintain decorum and dignity of the House.	The Speaker	21.12.2021
16.	Direction regarding laying of Matters under Rule 377 for 21st and 22nd December, 2021 together.	The Speaker	22.12.2021
17.	Valedictory Reference on the conclusion of Seventh Session of the Seventeenth Lok Sabha.	The Speaker	22.12.2021

## 19. STATEMENTS

### (i) *Suo Motu* Statement Made by Minister under Rule 372 during Seventh Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Incident of Firing in Mon District of Nagaland on 4.12.2021.	Shri Amit Shah	6.12.2021	-	04
2.	Regarding "Unfortunate crash of Military Helicopter with Gen. Bipin Rawat, CDS and other Armed Forces personnel on Wednesday, December 8th, 2021".	Shri Raj Nath Singh	9.12.2021	-	06

### (ii) Statement Made/Laid by Minister under Rule 73A of Directions by the Speaker during Seventh Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	2	3	4	5	6
1.	Regarding the status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Rural Development on Demands for Grants (2018-19) pertaining to the Department of Rural Development, Ministry of Rural Development.	Sadhvi Niranjani Jyoti	30.11.2021	0	01
2.	Regarding the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining to the Department of Rural Development, Ministry of Rural Development.	Sadhvi Niranjani Jyoti	30.11.2021	0	01
3.	Regarding the Status of implementation of recommendations contained in the 5th Report of Standing Committee on Defence (17th Lok Sabha) on Demands for Grants for the year 2020-21 on 'General Defence Budget, BRO, ICG, MES, DGDE, DPSUs, CSD, Welfare of Ex-Servicemen, ECHS, Defence Pensions and Sainik School (Demand Nos. 18, 19, 20 & 21)' pertaining to the Ministry of Defence.	Made by Shri Arjun Ram Meghwal on behalf of Shri Ajay Bhatt	3.12.2021	0	01
4.	Regarding the status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Finance on Demands for Grants (2021-22) pertaining to the Department of Revenue, Ministry of Finance.	Made by Shri Arjun Ram Meghwal on behalf of Smt. Niramala Sitharaman	6.12.2021	0	01

5.	Regarding the status of implementation of the recommendations contained in the 329th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2021-22) pertaining to the Department of Higher Education, Ministry of Education.	Dr. Subhas Sarkar	6.12.2021	0	01
6.	Regarding the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Rural Development on BPL Survey [currently Socio Economic and Caste Census (SECC), 2011] pertaining to the Department of Rural Development, Ministry of Rural Development.	Sadhvi Niranjani Jyoti	7.12.2021	0	01
7.	Regarding the status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Railways on "Passenger Amenities Including Modernization of Railway Stations" pertaining to the Ministry of Railways.	Shri Danve Raosaheb Dadarao	8.12.2021	0	01
8.	Regarding the status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Labour on Demands for Grants (2021-22) pertaining to the Ministry of Textiles.	Smt. Darshana Vikram Jardosh	8.12.2021	0	01
9.	Regarding the status of implementation of the recommendations contained in the 160th Report of the Standing Committee on Commerce on Demands for Grants (2021-22) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	8.12.2021	0	01
10.	Regarding the status of implementation of the recommendations/observations contained in the 22nd Report of the Standing Committee on Information Technology on "Demands for Grants (2021-22)" pertaining to the Department of Posts, Ministry of Communications.	Shri Devusinh Chauhan	8.12.2021	0	01
11.	Regarding the status of implementation of the recommendations contained in the 251st Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	9.12.2021	0	01

1	2	3	4	5	6
12.	Regarding the status of implementation of the recommendations contained in the 263rd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	9.12.2021	0	01
13.	Regarding the status of implementation of the recommendations contained in the 276th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	9.12.2021	0	01
14.	Regarding the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Energy on 'Measures To Check Commercial Losses' pertaining to the Ministry of Power.	Shri Krishan Pal	9.12.2021	0	01
15.	Regarding the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Action Taken by the Government on the recommendations contained in 3rd Report of the Committee on Demands for Grants (2019-20)' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	13.12.2021	0	01
16.	Regarding the status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Action Taken by the Government on the recommendations contained in 7th Report of the Committee on Demands for Grants (2020-21)' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	13.12.2021	0	01
17.	Regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Demands for Grants (2021-22)' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	13.12.2021	0	01

18.	Regarding the status of implementation of recommendations contained in the 311th Report of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Khelo India Scheme pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
19.	Regarding the status of implementation of recommendations contained in the 315th Report of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2020-21) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
20.	Regarding the status of implementation of recommendations contained in the 'Issues raised on 311th and 315th Reports' and 'Updated Action Taken Note on 311th report of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
21.	Regarding the status of implementation of recommendations contained in the 317th Report and Clarifications on 317th Report of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on preparation of Olympic Games, 2021, pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
22.	Regarding the status of implementation of recommendations contained in the 318th and 319th Reports of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on further comments of the Committee on Action Taken Notes of 311th and 315th Reports, respectively, pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
23.	Regarding the status of implementation of recommendations contained in the 325th Report of the Department Related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on demands for Grants (2021-22) pertaining to the department of Sports, Ministry of Youth Affairs and Sports.	Shri Anurag Singh Thakur	14.12.2021	0	01
1				2	
24.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2021-22) pertaining to the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying.	Dr. Sanjeev Kumar Balyan	14.12.2021	0	01
25.	Regarding the status of implementation of the recommendations/observations contained in the 229th Report of the Department Related Parliamentary Standing Committee on Home Affairs on "Management of Covid-19 Pandemic and related issues" pertaining to the Ministry of Home Affairs.	Shri Nityanand Rai	14.12.2021	0	01
26.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Coal, Mines and Steel on "Safety Management and Practices in Steel PSUs" pertaining to the Ministry of Steel.	Shri Faggan Singh Kulaste	15.12.2021	0	01
27.	Regarding the status of implementation of the recommendations contained in the 155th Report of the Department-Related Parliamentary Standing Committee on Commerce on "Action Taken by Government on the recommendations/observations contained in 150th Report of the Committee on export of organic products: challenges and opportunities" pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	15.12.2021	0	01
28.	Regarding the status of implementation of the recommendations/observations contained in the 156th Report of the Department-Related Parliamentary Standing Committee on Commerce on Demands for Grants (2020-21) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	15.12.2021	0	01
29.	Regarding the status of implementation of the recommendations/observations contained in the 159th Report of the Department-Related Parliamentary Standing Committee on Commerce on Demands for Grants (2021-22) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	15.12.2021	0	01



30.	Regarding the status of implementation of the recommendations/observations contained in the 23rd Report of the Standing Committee on Communications and Information Technology on "Demands for Grants (2021-22)" pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Devusinh Chauhan	15.12.2021	0	01
31.	Regarding the status of implementation of the recommendations contained in the 285th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21) pertaining to the Ministry of Road Transport & Highways.	General (Retd.) V.K. Singh	16.12.2021	0	01
32.	Regarding the status of implementation of the recommendations contained in the 287th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Road Transport & Highways.	General (Retd.) V.K. Singh	16.12.2021	0	01
33.	Regarding the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Energy on Demands for Grants (2019-20) pertaining to the Ministry of New and Renewable Energy.	Shri Bhagwanth Khuba	16.12.2021	0	01
34.	Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Energy on Demands for Grants (2020-21) pertaining to the Ministry of New and Renewable Energy.	Shri Bhagwanth Khuba	16.12.2021	0	01
35.	Regarding the status of implementation of recommendations contained in the 314th Report of the Department-related Parliamentary Standing Committee on Human Resource Development on Demands for Grants 2020-21 (Demand No. 100) pertaining to the Ministry of Women and Child Development.	Made by Shri Arjun Ram Meghwal on behalf of Smt. Smriti Zubin Irani	17.12.2021	0	01
36.	Regarding the status of implementation of recommendations contained in the 326th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants 2021-22 pertaining to the Ministry of Women and Child Development.	Made by Shri Arjun Ram Meghwal on behalf of Smt. Smriti Zubin Irani	17.12.2021	0	01
1	2	3	4	5	6
37.	Regarding the status of implementation of the observations/recommendations contained in the 118th and 125th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2020-21 (Demand No. 42) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.	Dr. Mansukh Mandaviya	17.12.2021	0	01
38.	Regarding the status of implementation of the observations/recommendations contained in the 119th and 124th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2020-21 (Demand No. 43) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.	Dr. Mansukh Mandaviya	17.12.2021	0	01
39.	Regarding the status of implementation of the recommendations contained in the 283rd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for grants 2020-21 pertaining to the Ministry of Ports, Shipping and Waterways.	Made by Shri Arjun Ram Meghwal on behalf of Shri Shripad Yesso Naik	17.12.2021	0	01
40.	Regarding the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants 2019-20 pertaining to the Ministry of Labour & Employment.	Shri Rameswar Teli	17.12.2021	0	01
41.	Regarding the status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants 2020-21 pertaining to the Ministry of Labour & Employment.	Shri Rameswar Teli	17.12.2021	0	01
42.	Regarding the status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants 2021-22 pertaining to the Ministry of Labour & Employment.	Shri Rameswar Teli	17.12.2021	0	01

43.	Regarding the status of implementation of the recommendations contained in the 289th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	20.12.2021	0	01
44.	Regarding the status of implementation of the recommendations contained in the 299th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 289th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	20.12.2021	0	01
45.	Regarding the status of implementation of further recommendations/observations contained in the 284th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations contained in the 275th Report of the Committee on Demands for Grants (2020-21) pertaining to the Ministry of Tourism.	Made by Shri Arjun Ram Meghwal on behalf of Shri Ajay Bhatt	20.12.2021	0	01

75

**(iii) Statements Made/Laid by Parliamentary Affairs Minister  
regarding Government Business during Seventh Session  
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business during the week commencing Monday, the 6 <sup>th</sup> December, 2021.	Shri Arjun Ram Meghwal	3.12.2021	00	02
2.	Regarding Government Business during the week commencing Monday, the 13 <sup>th</sup> December, 2021.	Shri Arjun Ram Meghwal	10.12.2021	00	02
3.	Regarding Government Business for the remaining part of the week.	Shri Arjun Ram Meghwal	17.12.2021	00	02

**(iv) Matters under Rule 377– Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha**

**(As on 17.02.2022)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.3.2021)	406	403	3	99.26%
Sixth Session (19.07.2021 to 11.8.2021)	331	321	10	96.97%
Seventh Session (29.11.2021 to 22.12.2021)	383	254	129	66.31%
	2570	2427	143	94.43%

**(v) Statement indicating matters of urgent public importance raised during 'Zero Hour' in Seventh Session of Seventeenth Lok Sabha**

Date	No. of Matters raised out of 20 balloted notices+extras	Members spoke/ Associated	Notice received	Time Taken	
				H.	M.
29.11.2021	NIL	NIL	104	NIL	
30.11.2021	NIL	NIL	142	NIL	
01.12.2021	18+91=109	195	152	2	32
02.12.2021	NIL	NIL	134	NIL	
03.12.2021	18+05=23	42	157	0	53
06.12.2021	15+45=60	86	135	1	44
07.12.2021	19+85=104	169	170	2	28
08.12.2021	20+24=44	70	171	1	09
09.12.2021	18+44=62	116	167	1	23
10.12.2021	NIL	NIL	139	NIL	
13.12.2021	20+93=113	211	131	3	18
14.12.2021	19+29=48	77	120	1	22
15.12.2021	NIL	NIL	172	NIL	
16.12.2021	NIL	NIL	158	NIL	
17.12.2021	NIL	NIL	120	NIL	
20.12.2021	NIL	NIL	119	NIL	
21.12.2021	NIL	NIL	133	NIL	
22.12.2021	NIL	NIL	105	NIL	
<b>TOTAL</b>	<b>563</b>	<b>966</b>	<b>2529</b>	<b>14</b>	<b>49</b>

**(vi) Statements showing the Time lost due to interruptions and adjournments of the House during Seventh Session of Seventeenth Lok Sabha**

Date	Time lost due to Adjournments of the House following Interruptions		Time lost due to Adjournments/ interruptions		House sat for extra time (beyond the normal time of the House)		Remarks regarding interruptions and adjournments
	H. M.	H. M.	H. M.	H. M.	H. M.	H. M.	
1	2	3	4	5			
29.11.2021	5 36	—	—				At 1113 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
							At 1210 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
							At 1401 hrs., due to interruptions, House adjourned for the day.
30.11.2021	5 36	—	—				At 1110 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
							At 1402 hrs., due to interruptions, House adjourned to meet again at 1500 hrs.
							At 1512 hrs., due to interruptions, House adjourned for the day.

79

1	2	3	4	5			
01.12.2021	0 32	0 01	1 35				At 1128 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
02.12.2021	—	0 04	6 19				—
03.12.2021	—	0 01	0 01				—
06.12.2021	—	—	0 49				—
07.12.2021	—	—	2 13				—
08.12.2021	—	0 01	0 02				—
09.12.2021	—	0 01	1 31				—
10.12.2021	—	—	1 01				—
13.12.2021	—	0 05	3 40				—
14.12.2021	—	0 01	1 00				—
15.12.2021	5 19	—	—				At 1133 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
							At 1408 hrs., due to interruptions, House adjourned for the day.
16.12.2021	5 44	—	—				At 1109 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
							At 1407 hrs., due to interruptions, House adjourned for the day.
17.12.2021	5 07	—	—				At 1131 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
							At 1422 hrs., due to interruptions, House adjourned for the day.

80

20.12.2021	4	10	—	—	At 1143 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.	81
					At 1216 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.	
					At 1425 hrs., due to interruptions, House adjourned to meet again at 1445 hrs.	
					At 1511 hrs., due to interruptions, House adjourned for the day.	
21.12.2021	4	41	—	—	At 1148 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.	
					At 1431 hrs., due to interruptions, House adjourned for the day.	
<b>Total</b>	<b>36</b>	<b>45</b>	<b>+</b>	<b>0</b>	<b>14 = 36 59</b>	<b>18 48</b>

Time of interruptions and adjournments of House is calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

## 20. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE SEVENTH SESSION OF THE SEVENTEENTH LOK SABHA (29.11.2021 to 22.12.2021)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (min.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	01.12.2021	1435 to 1436	01	-	House re-assembled after lunch break and quorum bell was rung once.
2.	03.12.2021	1430 to 1434	04	-	House re-assembled after lunch break and quorum bell was rung twice.
3.	07.12.2021	1531 to 1532	01	-	House re-assembled after lunch break and quorum bell was rung once.
4.	08.12.2021	1416 to 1418	02	-	House re-assembled after lunch break and quorum bell was rung once.
5.	09.12.2021	1431 to 1432	01	-	House re-assembled after lunch break and quorum bell was rung once.
6.	13.12.2021	1410 to 1413	03	-	House re-assembled after lunch break and quorum bell was rung once.
7.	14.12.2021	1430 to 1431	01	-	House re-assembled after lunch break and quorum bell was rung once.
<b>Total</b>			<b>13 mins.</b>		

### Analysis of ringing of Quorum bell

1. Total time spent on ringing of quorum bell	:	13 mins.
2. Maximum number of times quorum bell was rung on a particular day	:	Twice (on 03.12.2021)
3. Number of times House adjourned for want of quorum	:	Nil
4. Number of days when sitting commenced after quorum bell was rung	:	Nil
5. Number of days when House re-assembled after lunch break after quorum bell was rung	:	7 days

**21. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS  
DURING THE SEVENTH SESSION OF SEVENTEENTH LOK SABHA  
(29.11.2021 to 22.12.2021)**

Date	Time	Subject matter
30.11.2021	1104	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Dr. Farooq Abdulla, Members of Samajwadi Party and some other Hon. Members staged a walk-out on price rise of essential commodities and petroleum products.
03.12.2021	1302	Members of Telangana Rashtriya Samithi walked out from House in protest for not being responded to by the Government on their demand for a National Policy on Foodgrains Procurement and extension of legal guarantee to MSP.
06.12.2021	1122	Shri B.B. Patil, Shrimati Kavitha Malothu and some other Hon. Members of Telangana Rashtriya Samithi staged a walk-out from House in protest for not being responded to by the Government on their demand for a National Policy on Foodgrains Procurement and extension of legal guarantee to MSP.
07.12.2021	1135	Shri B.B. Patil, Shrimati Kavitha Malothu and some other Hon. Members of Telangana Rashtriya Samithi staged a walk-out from House in protest for not being responded to by the Government on their demand for a National Policy on Foodgrains Procurement and extension of legal guarantee to MSP.
09.12.2021	1922	Shri A. Raja and some other Hon. Members of DMK, Shiv Sena and BSP walked out of the House in protest of the consideration and passing the Central Vigilance Commission (Amendment) Bill, 2021 and the Delhi Special Establishment (Amendment) Bill, 2021 moved by Dr. Jitendra Singh, Minister of State in the Ministry of Personnel, Public Grievances and Pensions.
	1924	Members of AITC also walked out of the House on the same issue.
13.12.2021	1211	Smt. Sonia Gandhi, MP and other Members of INC and other Opposition Parties staged walk-out from the House demanding a reply from the Education Minister on the issue of Class X English Paper containing misogynist statement.

**22. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 29.11.2021 TO 22.12.2021**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
<b>HON'BLE SPEAKER</b>			
29.11.2021	1100 to 1113 hrs	00	13
	1200 to 1210 hrs	00	10
30.11.2021	1100 to 1110 hrs	00	10
	1500 to 1512 hrs	00	12
01.12.2021	1100 to 1128 hrs	00	28
	1714 to 1904 hrs	01	50
02.12.2021	1100 to 1218 hrs	01	18
03.12.2021	1100 to 1241 hrs	01	41
	1435 to 1604 hrs	01	29
06.12.2021	1100 to 1110 hrs	00	10
	1121 to 1241 hrs	01	20
	1501 to 1510 hrs	00	09
	1805 to 1847 hrs	00	42
07.12.2021	1100 to 1304 hrs	02	04
08.12.2021	1100 to 1317 hrs	02	17
	1418 to 1439 hrs	00	21
	1444 to 1527 hrs	00	43
	1750 to 1802 hrs	00	12
09.12.2021	1100 to 1331 hrs	02	31
	1842 to 1931 hrs	00	49
10.12.2021	1100 to 1201 hrs	01	01
	1800 to 1801 hrs	00	01
13.12.2021	1100 to 1215 hrs	01	15
	1837 to 2140 hrs	03	03
14.12.2021	1100 to 1330 hrs	02	30
	1859 to 1900 hrs	00	01
15.12.2021	1100 to 1133 hrs	00	33
16.12.2021	1100 to 1109 hrs	00	09
17.12.2021	1100 to 1131 hrs	00	31
20.12.2021	1100 to 1143 hrs	00	43
21.12.2021	1100 to 1148 hrs	00	48
22.12.2021	1100 to 1108 hrs	00	08
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>29</b>	<b>32</b>

85			
1	2	3	4
<b>Shri Rajendra Agrawal</b>			
29.11.2021	1400 to 1401 hrs	00	01
01.12.2021	1200 to 1335 hrs	01	35
	1904 to 1935 hrs	00	31
02.12.2021	1218 to 1318 hrs	01	00
	2003 to 2100 hrs	00	57
	2226 to 0019 hrs	01	53
03.12.2021	1241 to 1333 hrs	00	52
	1742 to 1801 hrs	00	19
06.12.2021	1110 to 1121 hrs	00	11
	1241 to 1403 hrs	01	22
	1510 to 1559 hrs	00	49
08.12.2021	1439 to 1444 hrs	00	05
09.12.2021	1432 to 1558 hrs	01	26
10.12.2021	1201 to 1252 hrs	00	51
	1359 to 1602 hrs	02	03
13.12.2021	1215 to 1308 hrs	00	53
15.12.2021	1400 to 1408 hrs	00	08
17.12.2021	1400 to 1422 hrs	00	22
20.12.2021	1200 to 1216 hrs	00	16
21.12.2021	1400 to 1431 hrs	00	31
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>16</b>	<b>05</b>
<b>Shri Kodikunnil Suresh</b>			
02.12.2021	1906 to 2003 hrs	00	57
	2100 to 2226 hrs	01	26
10.12.2021	1252 to 1359 hrs	01	07
	1602 to 1800 hrs	01	58
13.12.2021	1446 to 1602 hrs	01	16
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>06</b>	<b>44</b>
<b>Smt. Rama Devi</b>			
02.12.2021	1558 to 1803 hrs	02	05
08.12.2021	1558 to 1750 hrs	01	52
09.12.2021	1558 to 1802 hrs	02	04
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>06</b>	<b>01</b>

86			
1	2	3	4
<b>Shri N. K. Premachandran</b>			
02.12.2021	1422 to 1558 hrs	01	36
07.12.2021	1304 to 1434 hrs	01	30
	1705 to 1811 hrs	01	06
09.12.2021	1802 to 1842 hrs	00	40
13.12.2021	1413 to 1446 hrs	00	33
	1757 to 1837 hrs	00	40
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>06</b>	<b>05</b>
<b>Shri Bhartruhari Mahtab</b>			
03.12.2021	1604 to 1742 hrs	01	38
07.12.2021	1811 to 2011 hrs	02	00
13.12.2021	1602 to 1757 hrs	01	55
16.12.2021	1400 to 1407 hrs	00	07
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>05</b>	<b>40</b>
<b>Dr. Kirit P. Solanki</b>			
01.12.2021	1436 to 1604 hrs	01	28
08.12.2021	1527 to 1558 hrs	00	31
14.12.2021	1431 to 1611 hrs	01	40
20.12.2021	1400 to 1425 hrs	00	25
	1445 to 1511 hrs	00	26
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>04</b>	<b>30</b>
<b>Shri P. V. Midhun Reddy</b>			
06.12.2021	1559 to 1805 hrs	02	06
14.12.2021	1611 to 1802 hrs	01	51
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>03</b>	<b>57</b>
<b>Shri A. Raja</b>			
30.11.2021	1400 to 1402 hrs	00	02
02.12.2021	1803 to 1906 hrs	01	03
07.12.2021	1532 to 1705 hrs	01	33
14.12.2021	1802 to 1859 hrs	00	57
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>03</b>	<b>35</b>
<b>Dr. Kakoli Ghosh Dastidar</b>			
01.12.2021	1604 to 1714 hrs	01	10
<b>TOTAL TIME SPENT IN THE CHAIR</b>		<b>01</b>	<b>10</b>

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 29.11.2021 TO 22.12.2021**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	18	29	32
Shri Rajendra Agrawal	13	16	05
Shri Kodikunnil Suresh	03	06	44
Smt. Rama Devi	03	06	01
Shri N. K. Premachandran	04	06	05
Shri Bhartruhari Mahtab	04	05	40
Dr. Kirit P. Solanki	04	04	30
Shri P.V. Midhun Reddy	02	03	57
Shri A. Raja	04	03	35
Dr. Kakoli Ghosh Dastidar	01	01	10

**23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE SEVENTH SESSION  
OF SEVENTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
BILLS –			
(a) Government Bills	*24	27	29.34
(b) Private Members' Bills	02	00	2.40
BUDGETS –			
Union Budget	04	47	5.74
DISCUSSIONS –			
Short Duration Discussions (Rule 193)	18	52	22.64
MATTERS OF URGENT PUBLIC IMPORTANCE	14	49	17.78
MATTERS UNDER RULE 377	00	51	1.02
QUESTIONS	05	26	6.52
RESOLUTIONS –			
(a) Statutory Resolution		*	} 2.42
(b) Private Members' Resolutions	02	01	
STATEMENTS –			
Rule 372 and Direction 73A	00	55	1.10
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	09	12	11.04
<b>TOTAL</b>	<b>83</b>	<b>20</b>	<b>100</b>

\*Joint discussion took place on three Statutory Resolutions *vide* Serial No. 2(i) and Motions for consideration of connected Government Bills *vide* Serial Nos. 4, 5 and 6. Time taken on joint discussion has been shown under Government Bills.